

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) There are 126 telephone exchanges in Delhi as on 30.6.96. Out of which 115 telephone exchanges are electronic and the remaining 11 electro-mechanical. 1.3 million exchange lines are connected to electronic exchanges and 0.12 million to electro-mechanical exchanges.

There is no manual telephone exchange in the NCT of Delhi.

(b) The number of telephone exchanges converted into electronic exchanges set up during the last three years is as follows :-

Year	Converted number	Newly installed
1993-94	2	27
1994-95	2	12
1995-96	3	6

(c) During 1996-97 the number of telephone exchanges proposed to be

- (i) converted into electronic exchanges—1
- (ii) set-up (new electronic xge)—9 main and 21 Remote Line units.

(d) Information is being collected and will be laid on the Table of the House.

[English]

Irregularities in Appointments by C-DOT

5443. SHRI SODE RAMAIAH : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Government have received any complaints from the Members of Parliament regarding irregularities committed in the appointment for the post of Technical Assistant (software and hardware) in C-DOT; and

(b) if so, the details thereof and the action taken by the Government thereon so far ?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) A complaint was received from Shri Ramashraya Prasad Singh, Member of Parliament regarding Shri Kaushlendra Kumar, who had applied for the post of Technical Assistant in C-DOT.

(b) Shri Kaushlendra Kumar had appeared for the Technical Examination conducted by C-DOT on July 9, 1995 in Delhi Centre and could not qualify in the written test. Hence no further action is required.

[Translation]

Episode of Serials

5444. DR. SATYANARAYAN JATIA :
SHRI TARIQ ANWAR :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the serials alongwith the names of their producers, of which more than 30 episodes have been telecast during the last one year till 31st July, 1996;

(b) the objective of each serial;

(c) the number of serials alongwith the producers registered during the last one year;

(d) the norms fixed for granting extension to serials;

(e) whether the Government have decided to curtail the episodes of serials telecast on Doordarshan;

(f) if so, the details thereof, serial-wise;

(g) whether the serials already granted extensions of over 100 episodes are also likely to be curtailed; and

(h) if so, the reasons therefor ?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) to (h) The information is being collected and will be laid on the Table of the House.

Accommodation to Employees in Delhi

5445. SHRI MAHESH KUMAR M. KANODIA : Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the employees of Postal and Telecommunication departments get accommodation in Delhi according to duration of their service;

(b) if so, the details thereof;

(c) whether the Class-I officers of these departments have got constructed the flats for themselves more than their number whereas the number of flats for other employees are less in proportion to their number;

(d) if so, the details thereof;

(e) whether the Class-I officers of the department are allotted accommodation through both Directorate of Estates and Postal Pool whereas other employees do not get this facility;

(f) if so, the reasons therefor;

(g) whether the Government propose to discontinue this dual policy; and